

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

ITEM NO. 106

IB-162/ND/2020

IN THE MATTER OF

Vikas Mittal.

Vs.

Odeon Builders Pvt. Ltd. & Ors.

... OPERATIONAL CREDITOR

...CORPORATE DEBTOR

Section

Under Section 9 IBC code 2016

Order delivered on 10.01.2020

Coram:

Ch. Mohd. Sharief Tariq
Hon'ble Member (Judicial)

Ms, Sumita Purkayastha
Hon'ble Member (Technical)

For the Petitioner/FC : Mr. Sudhir Kumar Dash, CA, Mr. Akash Kumar, C.A.
For the Corporate Debtor :

ORDER

The Proxy Counsel for the Operational Creditor is present. Prayed for time to make preliminary submissions. At request, time is enlarged.

List on 11.2.2020.

-S-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

Surjit

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)